

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.10.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7143 of 2024 in Comp. App. (AT) No. ___ of 2024	Vijay Raheja Vs. Sea Princess Developers Pvt. Ltd. & Ors.	Rahul Sharma
2.	I.A. No. 7194 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins.) No. 539 of 2024	S.K. Steel Vs. Supreme Infrastructure India Ltd.	Gursat Singh

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